GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1814 TO BE ANSWERED ON 06.03.2018

Accessible India Campaign

1814.

Shri Naranbhai Kachhadiya:

Shri T. Radhakrishnan:

Shri Bidyut Baran Mahato:

Shri A. Anwhar Raajhaa:

Shri Gajanan Kirtikar:

Shri Sudheer Gupta:

Kunwar Haribansh Singh:

Shri S.R. Vijayakumar:

Shri Ashok Shankarrao Chavan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Government had launched a "Accessible India Campaign" for achieving universal accessibility for persons with Disabilities and if so, the achievements made so far in this regard;
- (b) the number of Assistance to Disabled person for purchasing/fitting of aids/appliances (ADIP) camps organized by the Government so far, State/UT-wise;
- (c) whether the Ministry has launched 100 Accessible websites of various State

 Governments/UTs

 +under "Accessible India Campaign" recently and if so, the aims and objectives thereof, and
- (d) the other steps taken by the Government to create a barrier free environment for persons with disabilities in the country?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) Government had launched Accessible India Campaign (AIC) on December 3, 2015, for creating universal accessibility for Persons with Disabilities in Built Environment, Transport, and Information & Communication Technology (ICT) ecosystem. The achievements made so far are annexed. (Annexure-I)
- (b) 6455 ADIP camps organized by various Implementing Agencies during the last three years and current year (as on 28.02.2018), State-wise list is annexed (Annexure-II).
- (c) 100 Accessible websites of various State Governments/UTs were launched on 19.1.2018. Accessible Websites are those websites through which Persons with Disabilities can perceive, understand, navigate, and interact with the Web, and can contribute to the Web.
- (d) Government of India have notified Rules under RPwD Act, 2016 for Persons with Disabilities on 15.6.2017 laying down the standards of accessibility for physical environment, transportation, information and communications including appropriate technologies and systems, and other facilities and services provided to the public in urban and rural areas.

ANNEXURE-I

ACHIEVEMENTS UNDER ACCESSIBLE INDIA CAMPAIGN

State Government Buildings

Access audit of 1662 buildings in 50 cities completed by auditors. 1,662 access audit reports have been submitted to the State Nodal Officers. The financial proposals for retrofitting of 1138 buildings have been received and sanction has been issued in respect of 665 buildings amounting to Rs.172.96 crores.

Central Government Buildings

In 39 Cities, 75 Central Government buildings were identified by CPWD, of which retrofitting in 58 buildings in 27 cities have been completed.

Phase -II

123 buildings – 57 in NCR & 66 in state capitals, work is to be completed by July, 2018. 81 Buildings completed 32 Buildings in progress, 10 Buildings yet to be taken up.

Phase-III

21 buildings which are not covered in Phase-I and Phase-II are to be completed by July, 2019. 5 Buildings completed, 15 Buildings in progress, 01 Building yet to be taken up.

Airports

All 34 international airports and 49 domestic airports have been provided with accessible features viz. ramps, accessible toilets, lifts with Braille symbols and auditory signals.

Railway Stations

Out of 709 A1, A&B category railway stations, short term facilities have been provided at 666 railway stations. Long term accessibility features like engraving of edges on platforms have been provided in 646 railway stations and trolley pathways have been provided in 623 stations.

Road Transport

12894 out of 1,41,572 buses have been provided with accessibility features in 61 State Road Transport Undertakings. Instructions issued to States to ensure that 10% of Government owned public transport is made fully accessible to PWDs by March, 2018.

Websites

MeitY has mandated 100 Government websites to be made accessible under Content Management Framework (CMF). Out of these 79 websites are made live so far.

Work order has been issued to make 917 websites accessible to ERNET India. 113 State Government websites have been made accessible.

Number of ADIP camps organized by various Implementing Agencies during the last three years and current year (as on 28.02.2018)

and current year (as on 28.02.2018)				
	2014-15	2015-16	2016-17	2017-18 (as on 28.02.2018)
S.N Name of the State	No. of Camps	No. of Camps	No. of Camps	No. of Camps
o. Uts				
1 Andhra Pradesh	50	37	20	13
2 Bihar	55	5	15	53
3 Chhattisgarh	67	62	50	16
4 Goa	5	3	3	4
5 Gujarat	39	31	19	52
6 Haryana	29	16	24	39
7 Himachal Pradesh	2	14	138	37
8 Jammu and Kashmir	· 14	11	20	27
9 Jharkhand	267	4	3	7
10 Karnataka	24	20	28	22
11 Kerala	24	8	9	63
12 Madhya Pradesh	132	189	145	61
13 Maharashtra	108	343	119	134
14 Odisha	88	179	167	102
15 Punjab	13	116	33	94
16 Rajasthan	51	44	38	14
17 Tamil Nadu	35	48	65	96
18 Uttar Pradesh	403	326	185	136
19 Uttrakhand	20	34	33	31
20 West Bengal	188	206	129	85
21 Andaman & Nicoba	r 10	0	8	3
22 Chandigarh	1	0	2	2
23 Dadra & Nagar Hav	eli 3	1	2	2
24 Daman & Diu	2	1	2	2
25 Delhi	26	19	56	28
26 Lakshadweep	0	0	0	9
27 Puducherry	0	0	3	2
28 Arunachal Pradesh	2	. 1	3	1
29 Assam	186	147	62	37
30 Manipur	6	3	5	2
31 Meghalaya	7	3	9	2
32 Mizoram	8	0	10	1
33 Nagaland	17	0	3	1
34 Sikkim	1	10	0	0
35 Tripura	2	49	23	2
36 Telangna	4	4	16	5
Total	1889	1934	1447	1185